

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 4896
TO BE ANSWERED ON 23.03.2026**

EPF INTEREST RATE

4896. SHRI SELVAGANAPATHI T.M.:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is a fact that the Central Board of Trustees of the Employees' Provident Fund Organization (EPFO) has recommended that the Government retain the interest rate for EPF deposits at 8.25 per cent for the year 2025-26;**
- (b) if so, the details thereof;**
- (c) whether it is also a fact that the Central Board of Trustees of EPFO during their meeting held recently, has also approved a number of reform measures for the pension fund and if so, the details thereof; and**
- (d) whether it is true that the Government has also approved a new simplified standard operating procedure on Employees Provident Fund exemption and if so, the details thereof?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) & (b): The Central Board of Trustees (CBT), Employees Provident Fund, in its 239th meeting, has recommended 8.25 per cent rate of interest on Employees' Provident Fund (EPF) to its subscribers for the Financial Year 2025-26.

(c): The CBT also approved the Employees' Pension Scheme (EPS) under the Code on Social Security, 2020 (CoSS) for notification by the Central Government. The provisions in EPS, 1995 have been aligned with CoSS, 2020. Further, obsolete/redundant provisions have been deleted.

(d): The Central Board of Trustees of the Employees' Provident Fund Organization (EPFO) in its 239th meeting held on 02, March 2026 has approved the new simplified Standard Operating Procedure (SOP) on EPF exemption, consolidating the existing four SOPs and the Exemption Manual into a single comprehensive framework.

The new SOP, inter alia, has a number of provisions for ensuring Ease of Living and Ease of Doing Business.
